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## Constitution of Benches with effect from 1<sup>st</sup> of July, 2014

| Sl. No. | Ct. No.    | Name of Hon'ble Judges                              | Jurisdiction   |
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| 1.      | CJ's Court | Hon'ble the Chief Justice<br>Hon'ble Dilip Gupta    | Fresh and Listed<br>i. Miscellaneous writs (except Writs relating to providing Gunner/security and in relation to personal life and liberty) from 01 January, 2014;<br>ii. Public interest litigation (civil and criminal);<br>iii. Environment matters. Tolls on river bridges in U.P.;<br>iv. Applications under Article 228 of the Constitution of India;<br>v. Medical admission matters on priority basis;<br>vi. All Tax Writs, including for recovery of tax appeals and applications relating to 'Direct' and 'Indirect' tax matters from 1 January, 2014;<br>vii. Cases where the vires of Central or State legislation is challenged for orders, admission and hearing including bunch cases;<br><br><b>Note-</b> Full Bench work shall ordinarily be taken up on Fridays. In the absence of Full Bench work or, after Full Bench work is over, the regular roster will continue.<br><br>Applications for expedited hearing. |
| 2.      | 35         | Hon'ble S.K. Singh, J<br>Hon'ble Rajan Roy, J       | Fresh and listed:<br>i. Service writs including those judicial officers, employees of High Court and District Judiciary from 1 January, 2012;<br>ii. Writs relating to State re-organization matters for orders, admission and hearing, including bunch cases.   |
| 3.      | 32         | Hon'ble Sunil Ambwani, J<br>Hon'ble A.R. Masoodi, J | Fresh and listed:<br>i. Miscellaneous writs in relation to providing Gunner/Security (except civil matters relating to married couples seeking security).<br>ii. Miscellaneous Writs in relation to control orders from 1 January, 2012;<br>iii. Listed miscellaneous Writs upto 31 December 2011 for orders, admission and hearing including bunch cases.   |

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| 4. | 29 | Hon'ble Ashok Bhushan, J<br>Hon'ble M.C. Tripathi, J              | Fresh and listed:<br>i. Special appeals arising out of service matters from 1st January 2013;<br>ii. All listed special appeals upto 31.12.2012;<br>iii. Writs relating to disputes of street vendors/hawkers/implementation of 2009 policy for orders, admission and hearing including bunch cases                 |
| 5. | 3  | Hon'ble U.N. Singh, J<br>Hon'ble Arvind Kumar Misra-I, J          | Fresh and listed:<br>i. Appeals and applications under Section 378 Cr. P.C. for orders and admission;<br>ii. Criminal appeals under Section 372 Cr. P.C. for orders, admission and hearing;<br>iii. Listed appeals and applications U/S 378 Cr. P.C. from 1 January 1986 for hearing.                               |
| 6. | 37 | Hon'ble Vineet Saran, J<br>Hon'ble Vijay Lakshmi, J               | Fresh and listed special appeals (other than service matters) from 1 January, 2013 for orders, admission and hearing including bunch cases<br><br>Listed:<br>i. Miscellaneous writs (except Writs relating to providing Gunner/security and in relation to personal life and liberty) from 01.01.2012 to 31.12.2013 |
| 7. | 36 | Hon'ble Rakesh Tiwari, J<br>Hon'ble Ashok Pal Singh, J            | Listed Service writs including those of judicial officers, employees of High Court and District Judiciary upto 31.12.2011   |
| 8. | 2  | Hon'ble Rajes Kumar, J<br>Hon'ble Om Prakash-VII, J               | Fresh and listed:<br>i. F.A.F.O.s;<br>ii. First Appeals;<br>iii. Family Court appeals for orders, admission and hearing including bunch cases.  |
| 9. | 42 | Hon'ble Devendra Pratap Singh, J<br>Hon'ble Anil Kumar Agarwal, J | Fresh and listed:<br>i. Cases under Prevention of Corruption Act, 1988;<br>ii. Capital cases for orders, admission and hearing;<br>iii. Listed criminal appeals including criminal appeals under Section 376 I.P.C. upto 31 December 1985 for hearing   |

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| 10. | 45 | Hon'ble V. K. Shukla, J<br>Hon'ble Shashi Kant, J           | Fresh and listed:<br>i. Criminal Writs;<br>ii. Habeas corpus writs for orders, admission and hearing including bunch cases.   |
| 11. | 46 | Hon'ble Amar Saran, J<br>Hon'ble K.N. Bajpayee, J           | Fresh and listed:<br>i. Criminal appeals including those where record has been called for considering the application for bail;<br>ii. Criminal appeals U/S 376 I.P.C. for orders and admission;<br>iii. Criminal contempt matters;<br>iv. Criminal appeals arising from POTA;<br>v. Contempt appeals for orders, admission and hearing including bunch cases<br>vi. Criminal appeals including criminal appeals U/S 376 I.P.C. from 1 January, 1996 for hearing. |
| 12. | 10 | Hon'ble Arun Tandon, J<br>Hon'ble A.H. Khan, J              | Listed Criminal appeals including Criminal appeals under Section 376 I.P.C. from 1 January 1986 to 31 December 1995 and all Supreme Court expedited criminal appeals for hearing.   |
| 13. | 33 | Hon'ble Tarun Agarwala, J<br>Hon'ble Dr. Satish Chandra, J  | All listed tax writs, including for recovery of tax, appeals, and applications relating to 'Direct' and 'Indirect' tax matters and tax references upto 31 December 2013 for orders, admission and hearing including bunch cases.  |
| 14. | 39 | Hon'ble Krishna Murari, J<br>Hon'ble Ashwani Kumar Misra, J | Fresh and listed:<br>i. Miscellaneous Writs relating to urban ceiling from 1 January 2012;<br>ii. Writs relating to other recoveries including matters arising out of proceedings under Section 29 of the State Financial Corporation Act;<br>iii. Cases relating to mines and minerals for orders, admission and hearing including bunch cases.  |
| 15. | 21 | Hon'ble A.P. Sahi, J<br>Hon'ble V.K. Birla, J               | Fresh and listed Writs relating to local bodies (including cooperative societies, other societies and corporations) from 1 January 2012 for orders, admission and hearing including bunch cases.<br><br>Fresh and listed:<br>i. Writs relating to land acquisition matters;<br>ii. Cases of intellectual property rights for orders, admission and hearing including bunch cases.   |

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| 16. | 52 | Hon'ble Vikram Nath, J<br>Hon'ble K.U. Khan, J | Listed appeals U/S 378 Cr. P.C. upto 31 December 1985 for hearing.  |
| 17. | 34 | Hon'ble Sudhir Agarwal, J                      | Fresh miscellaneous writs (except writs arising out of suits and educational institutions) from 1 January 2009 for orders, admission and hearing including bunch cases.   |
| 18. | 55 | Hon'ble Vinod Prasad, J                        | All listed matters under Sections 482 & 483 Cr. P.C. upto 31 December 2011 for orders, admission and hearing including bunch cases<br>AND<br>'Likely to be infructuous' matters under Section 482 and 483 Cr. P.C. irrespective of the year from the list of cases notified in cause list as likely to be infructuous, for orders, admission and hearing  |
| 19. | 9  | Hon'ble Bharati Sapru, J                       | Fresh and listed:<br>i. Matters under Industrial Disputes Act;<br>ii. Matters under all labour law enactments from 1 January 2009;<br>iii. Listed service writs including of employees of High Court and district judiciary, educational institutions and local bodies including corporations and co-operative societies upto 31 December 2008 for orders, admission and hearing bunch cases<br>AND<br>Infructuous cases (writ-C) and all service writs irrespective of the year from list of infructuous cases notified in cause list for orders, admission and hearing. |
| 20. | 6  | Hon'ble Ranvijai Singh                         | Fresh and listed<br>i. Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 1 January 2009;<br>ii. Writs arising out of the orders of board of revenue for orders, admission and hearing including bunch cases.   |

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| 21. | 30 | Hon'ble Pankaj Mithal, J  | Fresh and listed<br>i. Rent control writs including writs arising out of orders passed under Section 25 of the Provincial Small Causes Court;<br>ii. Listed second appeals (non-admitted) upto 1988 on priority basis for orders, admission and hearing including bunch cases;<br>AND<br>Infructuous cases (writ-C) and all service writs irrespective of the year from list of infructuous cases notified in cause list for orders, admission and hearing |
| 22. | 48 | Hon'ble Surendra Singh, J | Fresh and listed:<br>i. Cases under Prevention of Corruption Act, 1988 for orders, admission and hearing;<br>ii. Listed major bail applications (Under Sections 302, 396, 304, 304-B, 376, 376-A, 376-B, 376-C, 376-D & 376-E as well as 326-A & 326-B I.P.C.) from 31 March, 2014 for orders.   |
| 23. | 50 | Hon'ble A.K. Tripathi, J  | Fresh and listed:<br>i. Matters under Sections 482 & 483 Cr. P.C. relating to complaint cases from 1 August 2013;<br>ii. Listed cases of above category relating to murder, rape, dacoity and kidnapping in which investigation or the proceedings of trial Court have been stayed for orders, admission and hearing including bunch cases   |
| 24. | 5  | Hon'ble S.K. Gupta, J     | Fresh and listed<br>i. F.A.'s;<br>ii. Civil matters relating to married couples seeking security;<br>iii. Civil revisions including revisions arising out of orders passed under Section 25 of the Provincial Small Causes Court for orders, admission and hearing<br>AND<br>Infructuous cases (writ-C) and all service writs irrespective of the year from list of infructuous cases notified in cause list for orders, admission and hearing             |
| 25. | 54 | Hon'ble B.K. Narayana, J  | Fresh and listed major bail applications (Under Sections 302, 396, 304, 304-B, 376, 376-A, 376-B, 376-C, 376-D & 376-E as well as 326-A & 326-B I.P.C.) from 1 April, 2014 for orders.   |

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| 26. | 44 | Hon'ble R.D. Khare, J        | Fresh and listed<br>i. Matters under Sections 482 & 483 Cr. P.C. relating to prayer for same day bail disposal from 1 August 2013;<br>ii. Listed matters under Sections 482 & 483 Cr. P.C. from 1 January 2012 to 31 July 2013 on priority basis;<br>iii. Listed cases of above categories relating to murder, rape, dacoity and kidnapping in which investigation or the proceedings of trial Court have been stayed for orders, admission and hearing including bunch cases . |
| 27. | 26 | Hon'ble Abhinava Upadhyay, J | Fresh and listed<br>i. Writs arising out of suits from 1 January 2009;<br>ii. Writs under Article 227 of the Constitution of India;<br>iii. Listed Miscellaneous writs upto the year 2005 for orders, admission and hearing including bunch cases<br>AND<br>Infructuous cases (writ-C) and all service writs irrespective of the year from list of infructuous cases notified in cause list for orders, admission and hearing.  |
| 28. | 19 | Hon'ble Anil Kumar, J        | Fresh and listed:<br>i. Second appeals from 1 January 2001;<br>ii. Listed second appeals (Defective) non-admitted from 1999 to 2005 on priority basis for orders, admission and hearing including bunch cases.  |
| 29. | 28 | Hon'ble Ritu Raj Awasthi, J  | Fresh and listed F.A.F.O.'s for orders admission and hearing including bunch cases  |
| 30. | 24 | Hon'ble Dinesh Gupta, J      | i. Listed second appeals from 1996 to 2000 for orders, admission and hearing including bunch cases<br>ii. Listed second appeals (defective) non-admitted upto the year 1998 on priority basis for orders, admission and hearing including bunch cases   |
| 31. | 43 | Hon'ble V.P. Pathak, J       | Fresh and listed:<br>i. Criminal appeals (except criminal appeals under Section 376 I.P.C.) from 1 January, 1986<br>ii. Defective criminal appeals (except criminal appeals U/S 376 I.P.C. irrespective of the year for orders, admission and hearing including bunch cases   |

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| 32. | 1  | Hon'ble P.K.S. Baghel, J  | Fresh and listed service writs relating to educational institutions on priority basis from 1 January 2009 for orders, admission and hearing bunch cases.  |
| 33. | 40 | Hon'ble Pankaj Naqvi      | Fresh and listed civil contempt for orders admission and hearing including bunch cases<br>And<br>Infertuous cases (writ-C) and all service writs irrespective of the year from list of infertuous cases notified in cause list for orders, admission and hearing  |
| 34. | 38 | Hon'ble Manoj Misra, J    | Fresh educational matters including society matters with regard to educational institutions from 1 January 2009 for orders, admission and hearing including bunch cases.  |
| 35. | 51 | Hon'ble Ramesh Sinha, J   | Fresh and listed minor bail applications (i.e. except Under Sections 302, 396, 304, 304-B, 376, 376-A, 376-B, 376-C, 376-D & 376-E as well as 326-A & 326-B I.P.C.) from 1 April, 2014 for orders.  |
| 36. | 7  | Hon'ble Sunita Agarwal, J | Listed miscellaneous writs from 2006 to 2008 for orders, admission and hearing including bunch cases  |
| 37. | 27 | Hon'ble Mohd. Tahir, J    | Fresh and listed:<br>i. Applications under Section 24 Cr. P.C.<br>ii. Application under Section 407 Cr. P.C. for orders admission and hearing including bunch cases   |
| 38. | 53 | Hon'ble V. V. Singh, J    | i. Listed criminal appeals (except criminal appeals U/S 376 I.P.C.) upto 31 December 1985;<br>ii. Oldest criminal revisions on priority basis for orders, admission and hearing including bunch cases<br>AND<br>iii. 'Likely to be infertuous' matters under Section 482 and 483 Cr. P.C. irrespective of the year from the list of cases notified in cause list as likely to be infertuous, for orders, admission and hearing. |

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| 39. | 49 | Hon'ble Het Singh Yadav,<br>J   | <p>Fresh and listed:</p> <ul style="list-style-type: none"> <li>i. Appeals and applications under Section 378 Cr. P.C. for orders, admission and hearing;</li> <li>ii. Criminal appeals under Section 372 Cr. P.C.</li> <li>iii. Habeas corpus writs;</li> <li>iv. N.D.P.S. Appeals;</li> <li>v. Listed appeals and applications under Section 378 Cr. P.C. from 1986 for hearing;</li> <li>vi. Oldest Criminal revisions on priority basis for orders, admission and hearing including bunch cases</li> </ul> |
| 40. | 22 | Hon'ble Anil Kumar<br>Sharma, J | <p>Fresh and listed:</p> <ul style="list-style-type: none"> <li>i. Criminal appeals under Section 376 I.P.C.;</li> <li>ii. Listed minor bail applications (i.e., except under Section 302, 396, 304, 304-B, 376, 376-A, 376-B, 376-C, 376-D &amp; 376-E as well as 326A &amp; 326B I.P.C.) upto 31 March 2014;</li> <li>iii. Oldest criminal revisions on priority basis for orders, admission and hearing including bunch cases</li> </ul>  |
| 41. | 47 | Hon'ble Bharat Bhushan, J       | <p>Fresh and listed</p> <ul style="list-style-type: none"> <li>i. Criminal writs;</li> <li>ii. Criminal revisions from 1 January 2011;</li> <li>iii. Listed cases of above category relating to murder, rape, dacoity and kidnapping in which investigation or the proceedings of trial Court have been stayed for orders, admission and hearing including bunch cases .</li> </ul>  |
| 42. | 25 | Hon'ble Bachchoo Lal, J         | <ul style="list-style-type: none"> <li>i. Listed appeals under Section 378 Cr. PC. Upto 31 December 1985 for hearing</li> <li>ii. Oldest Criminal revisions on priority basis for orders, admission and hearing including bunch cases.</li> </ul>  |



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| 43. 4  | Hon'ble S.P. Kesarwani, J     | <p>Fresh and listed:</p> <ul style="list-style-type: none"> <li>i. Tax and excise cases including central taxation;</li> <li>ii. Company cases;</li> <li>iii. All writs relating to Indian Stamp Act;</li> <li>iv. Testamentary matters;</li> <li>v. Matrimonial matters;</li> <li>vi. Writ petitions arising out of the orders of BIFR and AAIFR</li> <li>vii. Cases under Section 11 of the Arbitration and Conciliation Act, 1996 for orders, admission and hearing including bunch cases.</li> </ul> <p style="text-align: center;">AND</p> <p>Infructuous cases (writ-C) and all service writs irrespective of the year from list of infructuous cases notified in cause list for orders, admission and hearing</p> |
| 44. 41 | Hon'ble Vipin Sinha, J        | <p>Fresh and listed:</p> <ul style="list-style-type: none"> <li>i. Matters under Sections 482 &amp; 483 Cr. P.C. (except complaint cases and prayed for same day bail disposal) from 1 August, 2013 on priority basis;</li> <li>ii. Listed cases of above category relating to murder, rape, dacoity and kidnapping in which investigation or the proceedings of trial Court have been stayed for orders, admission and hearing including bunch cases</li> </ul>   |
| 45. 59 | Hon'ble M. K. Gupta, J        | <p>Fresh and Listed service writs including of employees of High Court and district judiciary, (Except service writs relating to educational institutions and local bodies including corporations and co-operative societies) from 1 January 2009 for orders, admission and hearing bunch cases</p> <p style="text-align: center;">AND</p> <p>Infructuous cases (writ-C) and all service writs irrespective of the year from list of infructuous cases notified in cause list for orders, admission and hearing.</p>   |
| 46. 18 | Hon'ble Anjani Kumar Misra, J | <p>Fresh and listed</p> <ul style="list-style-type: none"> <li>i. Writs relating to ceiling matters;</li> <li>ii. Writs relating to consolidation matters for orders, admission and hearing including bunch cases</li> </ul>   |

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| 47. 58 | Hon'ble Suneet Kumar, J   | <p>Fresh and listed service writs relating to local bodies including corporations and co-operative societies upto 1 January 2009 for orders, admission and hearing bunch cases</p> <p style="text-align: center;">AND</p> <p>Infructuous cases (writ-C) and all service writs irrespective of the year from list of infructuous cases notified in cause list for orders, admission and hearing.</p> |
| 48. 14 | Hon'ble Ranjana Pandya, J | <p>i. Listed criminal revisions upto 31 December 2010 on priority basis;</p> <p>ii. Listed cases of above category relating to murder, rape, dacoity and kidnapping in which investigation or the proceedings of trial Court have been stayed for orders, admission and hearing including bunch cases</p>   |
| 49. 23 | Hon'ble Anant Kumar, J    | <p>i. Listed second appeals upto 31 December, 1995 for orders, admission and hearing including bunch cases</p> <p>ii. Listed second appeals (non-admitted) from 1989 to 1990 on priority basis for orders, admission and hearing including bunch cases</p>  |
| 50. 12 | Hon'ble Harsh Kumar, J    | Listed criminal revisions from 1991 to 2010 for orders, admission and hearing including bunch cases   |

**Note-** The administrative order dated 16.12.2013 regarding part heard and tied up cases will continue in operation.

*D. J. Chandra Sekhar*

**Chief Justice**

28 May 2014